

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.102
CP(IB) 723 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Key Associates

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

Order delivered on ..09/05/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Mr. Priyanke Dave for Adv. Mr. Jaimin Dave

For the Income Tax Authority

: Adv. Ms. Maithili Mehta

ORDER

Appeal is still pending before the Hon'ble Supreme Court, hence, matter stands adjourned to 18.07.2022

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Sweta

-sd-

MADAN B GOSAVI
MEMBER (JUDICIAL)